Gujarat National Law University (GNLU)
In association with
Insolvency and Bankruptcy Board of India
organises

National Colloquium on
"Corporate Insolvency Resolution Process:
Understanding Emerging Issues and Challenges"

On Saturday, 19th September, 2020 from 11.30 AM to 03.45 PM

About the Colloquium

With the enactment of the Insolvency and Bankruptcy Code, 2016 (IBC), a new era of insolvency resolution has been initiated which witnessed numerous legal and challenges. Challenge to the constitutional validity of the IBC, disputes pertaining to home buyers as financial creditors, disqualification of certain promoters in as resolution applicants, are a few to mention. The jurisprudence has been evolved through the intervention of the Supreme Court, High Courts, NCLAT and NCLT. The aim of the colloquium is to explore the possible areas of research pertaining to legal issues and challenges raised from time to time during the processes under the IBC and, to deliberate on legal solutions. The colloquium is rescheduled on 19th September, 2020 via online mode through Cisco WebEx Platform.

Detailed Schedule

19th September, 2020
Inaugural Session (11.30 AM – 12.45 PM)
Mr. Injeti Srinivas, Chairman, International Financial Services Centre Authority
Mr. Sudhaker Shukla, Whole Time Member, Insolvency & Bankruptcy Board of India
Prof. (Dr.) S. Shanthakumar, Director, GNLU
Prof. (Dr.) Mamata Biswal, Dean, Academics and Faculty Affairs, GNLU
Mr. Ajay Bahl, Co-Founder & Managing Partner, AZB & Partners

The link to join the inaugural session is – Click here to join directly
The inaugural session will be followed by four technical sessions. The details are as follows:

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<th>Time</th>
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<tr>
<td>13.45 PM–03.45 PM</td>
<td>Technical Session 1</td>
<td>Emerging Issues during procedure of CIRP</td>
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<td>Technical Session 2</td>
<td>Regulatory &amp; Institutional Challenges and</td>
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<td>Technical Session 3</td>
<td>Contemporary Issues under IBC</td>
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In order to join any of the four Technical session (scheduled parallelly at 13.45 - 15.45 hrs), please send your name and email id at hrajput@gnlu.ac.in. The link to join the respective session will be sent individually accordingly.

For any further information/clarification, please write to: workshop.ip@ibbi.gov.in

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